

(38)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.00 PM ON 30-1-2020**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/30/2020 IN MA/826/2019 IN

PETITION NUMBER : TCP/95/IB/2017

NAME OF THE PETITIONER(S) : DINESHCHAND SURANA

**NAME OF THE RESPONDENT(S) : RAMAKRISHNAN SADASIVAN & 2 OTHERS (RP)
(SURANA INDUSTRIES)**

UNDER SECTION : SEC 60(5)(A) OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	R. SADASIVAN Adelthy C Reddy	Liquidator for RD	R. Sadasivan Adelthy C Reddy
	J. MANIVANNAN	COUNSEL FOR R1	
2.	Saratchandra P Ramesh kuma	for Dep asset	

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on **02.03.2020**.

-SD-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)